

DIVISION BENCH  
COURT - I

O-211

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

TP/53(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024

IN THE MATTER OF	<b>GANGAUR PROPERTIES PRIVATE LIMITED VS BHAVYAA GLOBAL LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

Appearance via video conference/physically

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **08.08.2024**.

**Satyajit Roy**  
(Court Officer)